NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 19.01.2022 (WEDNESDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|---------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 86 of 2021 | Sam Business Continuity Services Vs. CA Kannan Tiruvengadam and Ors. | Minakshi Jyoti | Rishav Banerjee Pratik Mukhopadhyay Saptarshi Mandal-R1 |

For Admission (After Notice)

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|------------------------------|--|---|--------------------|---|--|
| 2. | Comp. App. (AT) (Ins) No. 1128 of 2020 | ABC India Ltd. Vs. Oriental EPC Pvt. Ltd. | Kaushik Chatterjee | Sharda Garg Pinaki Reddy | |
| 3. | Comp. App. (AT) (Ins) No. 931 of 2021 | Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors. | M V Kini | Atul Sharma-R1 Anushree Kapadia-R2 | |
| 4. | Comp. App. (AT) (Ins) No. 982 of 2021 | Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With | Akash Tandon | Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty | |

| 5. | Comp. App. (AT) (Ins) No. 983 of 2021 | Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With | Akash Tandon | Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik-R1 Mayur Khandeparkar Nirman Sharma-R2 |
|----|--|---|--------------|--|
| 6. | Comp. App. (AT) (Ins) No. 984 of 2021 | Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With | Akash Tandon | Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 |
| 7. | Comp. App. (AT) (Ins) No. 1061 of 2021 (With Defects) | IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With | Samir Malik | Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti-R12,13, 25 & 29 |
| 8. | Comp. App. (AT) (Ins) No. 1063 of 2021 (With Defects) | IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors. | Samir Malik | Ashish Choudhury Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti-R12,13, 25 & 29 |

For Hearing

| roi nearing | | | | | |
|-------------|----|--------------------------|--|------------|--|
| | 9. | Comp. App. (AT) | Hardik Fakirchand Shah | Vikky Dang | |
| | | (Ins) No. 210 of 2021 | Proprietor of Cotton Hub Vs. Male Square Retails Pvt. Ltd. | | |

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1. Notice Board

2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson -sd/-

Registrar